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% 05.03.2009

Present: Mr Sanjeev Sabharwal, Advocate for the Appellant.

+ CM 2050/2009

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Allowed, subject to all just exceptions.

ITA No.195/2009

The matter is covered against the Revenue in terms of *CIT -vs- Morgan Securities and Credits P.Ltd.*, [2007] 292 ITR 339 and *CIT -vs- Autometers Ltd.*, [2007] 292 ITR 345 i.e. of different Division Benches of this Court.

Dismissed.

VIKRAMAJIT SEN, J.

RAJIV SHAKDHER, J.

MARCH 05, 2009

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